

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 160 of 2012

Dated : 31st October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Reliance Infrastructure Ltd.

..... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors.**

..... Respondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A Ranganadhan for R-1
Ms. Prerna Priyadarshini
Mr. Riwtrik Bhattacharya for Tata Power

ORDER

As agreed by the learned counsel for the parties, post this matter for
hearing on **17.12.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/kt